

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No.115**

**CP (IB) No.94/Chd/Pb/2022**

**IN THE MATTER OF**  
**BR Industries Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**Mahashakti Energy Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 30.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 01.07.2024.

Sd/-

**Court Officer**

May 30, 2024  
Priyanka